Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor -Virgo Marine Shipyards Private Limited Date of Commecement of Liquidation - 03.06.2025 List of Stake holder as on 28.11.2025

List of opretional creditors

List of opretional creditors														
Sr. No	Name of the creditors									Amount of	Amount of	Amount	Amount of	Remark if
										contingent	any Mutual	of calims	calim under	any
										Claim	Dues, that	rejected	verification	
											may be			
		Details of claim received		Details of claim admitted							setoff			
							Wheteher Security							
						Amount Covered by	interest relinquished	Details of security	% Share in total Amount					
		Details of receipt	Amont claimed	Amount of claim Admitted	Nature of cliam	Security Interest	(yes/No)	inerest	claim admitted					
1	Franco India	NA	₹ 9,49,60,000.00	000.00 ₹ 9,49,60,000.00 NA		0	NA	NA	22.11%	0	0	0	0	NA
2	ASHISH MAHESHWARI & ASSOCIATES	NA	₹7,60,548.00	₹7,60,548.00 NA		0	NA	NA	0.18%	0	0	0	0	NA
3	PAYAL MAHESHWARI	NA	₹ 1,80,000.00	₹ 1,80,000.00		0	NA	NA	0.04%	0	0	0	0	NA
				₹ 9,59,00,548.00)				22.33%					